

(d) Does not arise.

Tourism Promotion in Tamil Nadu

4639. SHRI P. KUMARASAMY:
SHRI A.ASHOKARAJ:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details including locations of the projects for tourism promotion in Tamil Nadu which have been sanctioned by the Union Government for financial assistance during 1994-95;

(b) the amount of financial assistance sanctioned for each project; and

(c) the amount of assistance released so far, project-wise?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (c). The Central Department of Tourism have recently received five proposals from the State Government of Tamil Nadu seeking central financial assistance during 1994-95. The proposals are:

1. Tea and Tourism Festival;
2. Mamallapuram Dance Festival;
3. Natyanjali Festival;
4. Ooty Summer Festival;
5. Madurai Chitrai Festival.

Indebtedness of Bihar

4640. SHRI SYED SHAHABUDDIN:
Will the Minister of FINANCE be pleased to state:

(a) the level of indebtedness of the State of Bihar to the Central Government, the RBI and other Central Financing agencies at the end of 1990-91, 1991-92 and 1993-94;

(b) break-up the debt by the creditor; and

(c) break-up of the debt by plan and non-plan schemes and by contingent advances as well as market borrowings?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). Information is being collected and will be furnished.

Balance of Trade

4641. SHRI S.B. SIDNAL: Will the Minister of COMMERCE be pleased to state:

(a) the total value of exports and import in rupees, dollars and SDRs, separately during 1993-94;

(b) the rate of change as compared to 1992-93 in rupees, dollars and SDRs;

(c) the details of importing countries whose import from India showed lower than average rate of increase during 1993-94;

(d) the details of export items whose total export value showed a lower than average rate of increase during the above period; and

(e) the steps taken by the Government to promote exports of such items during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN

AHMED): (a) and (b). Total value of export & Import during 1993-94 in Rupee, Dollar and SDR terms and rates of change in 1993-94 as compared to 1992-93, are as given below:

Exports 1993-94	% change over 1992-93	Imports 1993-94	%Change over 1992-93
Rs. crores 69546.97	29.5	72806.01	14.9
US\$ Million 22173.08	19.6	23212.13	6.1
SDR Million 15847.19	9.6	16589.80	-2.8

(c) Major countries whose imports from India during 1993-94 compared to 1992-93, recorded lower than average increase are Canada, USA, UK, Australia, Morocco, Korea Republic, Switzerland, Germany, France, Sweden, Greece, Russia, Portugal, Denmark, Italy, Spain, Ireland, Finland, and Tunisia, in that order.

(d) Exports in respect of major commodities/groups which recorded lower than average growth rate during 1993-94 over 1992-93 are Handicrafts, cotton yarn, Fabrics, Iron ore, Coal, Misc. Processed Items, Floriculture Products, Manmade Textiles, RMG Carpets, Leather Manufactures, Jute Manufactures, Tea, Natural Silk, Tobacco, Petroleum, Sugar & Mollases and Project goods, in that order.

(e) In order to increase exports the Government have taken major steps for liberalisation of trade which include promotion of export linked imports, reduction of import licensing, removal of procedural irritants through simplification

of policy and procedures and pruning of negative list of exports. Export promotion is an on going process and a collaborative effort between Government and trade and industry. Steps are taken to boost exports in consultation with trade and industry. The cooperation of the States is being increasingly sought and the Government has formulated a centrally sponsored scheme called Export Promotion Industrial Parks (EPIP) Scheme in this regard.

Indian Carpet Industry

4642. SHRI R. SURENDER REDDY: Will the Minister of TEXTILES be pleased to state:

(a) whether the export of Indian Carpet has received a great set back since 1993 due to U.S. ban on Indian carpets proposed in the Harkins Bill now pending in the U.S. Congress;

(b) if so, the number of workers in carpet industry rendered idle thereby;